of sitting of 36 Rajya Sabha

(vii) राष्ट्रपति द्वारा २७ मार्च, १९९६ को प्रख्यापित भारतीय दूरसंचार, विनियामक प्रधिकारण ( दूसरा ) अध्यादेश, १९९६ ( १९९६ का संख्यांक २० )।

[Placed in Library. 5<?e No. LT—12/96]

(viii) भारत के राजपत्र, दिनांक १९ अप्रैल, १९९६ में प्रकाशित, कर्मचारी भविष्य निधि, और प्रकीर्ण, उपबंध ( संशोधन ) अध्यादेश, १९९६ ( १९९६ का अध्यादेश २ ), दिनांक ५ जनवरी, १९९६।

[Placed '»: Library, See No. Li-14/96] (ix)भारत के राजपत्र, दिनांक १९ अप्रैल, १९९६ में प्रकाशित, भवन और अन्य सन्निर्माण कर्मकार (नियोजन तथा सेवा शर्त विनियमन ) अध्यादेश, १९९६ ( १९९६ का अध्यादेश ३ ) दिनांक ५ जनवरी, १९९६ ।

[Placed in Library. See No. LT—15/96]

(x) भारत के राजपत्र, दिनांक 19 अप्रैल, 1996 में प्रकाशित, भवन और अन्य सन्निर्माण कर्मकार कल्याण उपकर अध्यादेश, 1996 ( 1996 का अध्यादेश 4), दिनांक 5 जनवरी, 1996।

[Placed in Library. See No. LT—15/96]

(xi) भारत के राजपत्र दिनांक 19 अप्रैल 1996 में प्रकाशित भवन और अन्य सित्रमीण कर्मकार कल्याण उपकर अध्यादेश, 1996 ( 1996 का अध्यादेश 4 ) दिनांक जनवरी, 1996

[Placed in Library. See No. LT— 16/96].

THE LEADER OF THE OPPOSITION (SHRI S. B. CHAVAN): Mr. Chairman, Sir, May I maie a small submission?

MR. CHAIRMAN: Yes, please.

SHRI S. B. CHAVAN: Sir, on 27th and 28th we do not have any business in the House. Twentyninth happens to be a holiday. Therefore. 1 would request that the House be adjourned till the 30th.

HON. MEMBERS: We support it-

## ANNOUNCEMENT RE. CANCE-LLATION OF SITTINGS OF RAJYA SABHA

MR. CHAIRMAN: The suggestion is unanimously carried. And I have to inform the hon. Members that there is some change in the Muharram holiday. As Muharram is being observed on Wednesday, the 29th May, 1996, there will be no sitting dt the House on that day. Instead, the House will sit on Thursday, the 30th May, 1996. The House stands adjour-need till 11.00 A.M. on Thursday, the 30th May, 1996.

The House then adjourned at thirtyone minutes past one of the clock till eleven of the clock on Thursday, the 30th May, 1996.